

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/5523/A

From :- Sri M. K. Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the 18<sup>th</sup> September, 2018.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letter No. SPL/CBI/04-17/313, dtd. 13.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 15.10.2018 along with station leave permission from the morning of 13.10.2018 till the morning of 19.10.2018, has been granted/~~rejected~~.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

18/9/18

Rolsn